

**GOVERNMENT OF WEST BENGAL
JUDICIAL DEPARTMENT
WRITERS' BUILDINGS, KOLKATA**

No: 932-J/JD/V/4J-02/19

Dated, Kolkata, 24th. March, 2020

NOTIFICATION

The Governor is pleased to appoint the following 32 (Thirty Two) W.B.J.S(Junior Division) Officers in the rank of Civil Judge (Senior Division) on promotion basis in the scale of pay of Rs. 39530-920-40450-1080-49090-1230-54010/- from amongst the eligible officers in the Rank of Civil Judge (Junior Division)/ Judicial Magistrate.

Sl. No.	Name of the Officer	Present place of Posting
1.	Sri Souvik De	Metropolitan Magistrate, 4 th Court, Calcutta.
2.	Sri Somak Das	Metropolitan Magistrate, 22 nd Court, Calcutta.
3.	Sri Koustuv Mukhopadhyay	Principal Magistrate, Juvenile Justice Board, Calcutta.
4.	Sri Debasish Panja	Civil Judge (Junior Division), 1 st Court, Bolpur, Birbhum.
5.	Sri Swarup Kumar Chakraborty	Judicial Magistrate, 4 th Court, Serampore, Hooghly.
6.	Sri Pukar Pradhan (BC)	Judicial Magistrate, 2 nd Court, Alipurduar, Jalpaiguri.
7.	Sri Soumya Chatterjee	Principal Magistrate, Juvenile Justice Board, Birbhum.
8.	Sri Sourav Kumar Jana Roy	Civil Judge (Junior Division), 3 rd Court, Tamruk, Purba Medinipur.
9.	Sri Sachindra Mohan Bhowmick	Judicial Magistrate, 5 th Court, Alipur, South 24-Pgs U.O.T as Metropolitan Magistrate, 21 st Court, Calcutta.
10.	Sri Nirnay Tamang (ST)	Civil Judge (Junior Division)-cum- Judicial Magistrate, Toofanganj, Coochbehar.
11.	Smt. Manikuntala Roy	Judicial Magistrate, 2 nd Court, Bolpur, Birbhum.
12.	Smt. Arkabrati Neogi	Metropolitan Magistrate, 19 th Court, Calcutta.
13.	Sri Himanil Bhattacharjee	Principal Magistrate, Juvenile Justice Board, Paschim Medinipur.
14.	Sri Gautam Kumar Nag (S.C)	Metropolitan Magistrate, 18 th Court, Calcutta.
15.	Sri Sudipta Sarkar	Judicial Magistrate –cum-Civil Judge (Junior Division), 1 st Court, Port Blair, Andaman & Nicobar Islands.
16.	Sri Binod Mahato(S.C)	Metropolitan Magistrate, 14 th Court, Calcutta.
17.	Smt. Arfa Yasmin	Civil Judge (Junior Division), Bidhan Nagar, North 24-Pgs U.O.T as Judicial Magistrate, Bidhan Nagar, North 24-Pgs
18.	Smt. Tshering Yangchen Lepcha (ST)	Judicial Magistrate, 1 st Court, Jangipur, Murshidabad.
19.	Smt. Uma Banerjee Singha Roy	Civil Judge (Junior Division), Addl. Court, Suri, Birbhum.
20.	Smt. Anamitra Bhattacharya	Civil Judge (Junior Division), 3 rd Court, Sadar, Howrah.
21.	Smt. Sanghamitra Chatterjee	Metropolitan Magistrate, 15 th Court, Calcutta.
22.	Sri Gourab Sen	Judicial Magistrate, Railway Court, NJP, Jalpaiguri.
23.	Smt. Tashi Chetan Sherpa (ST)	Judicial Magistrate, 3 rd Court, Asansol, Paschim Bardhaman.
24.	Sri Sanjib Roy	Metropolitan Magistrate, 16 th Court, Calcutta.
25.	Sri Subhra Kanti Dhar	Judicial Magistrate, 3 rd Court Sadar, Coochbehar.
26.	Smt. Priyanka Bose	Civil Judge (Junior Division), Addl. Court, Chandernagore, Hooghly.
27.	Sri Sangram Saha @ Goutam Saha (S.C)	Metropolitan Magistrate, 6 th Court, Calcutta.
28.	Smt. Eden Lamasaa (S.T.)	Judicial Magistrate, 6 th Court, Asansol, Paschim Bardhaman.
29.	Sri Sunil Kumar Sharma	Judicial Magistrate, 1 st Court, Bolpur, Birbhum.
30.	Sri Atanu Mondal	Civil Judge (Junior Division), 1 st Court, Krishnagar, Nadia.
31.	Smt. Parijat Kumar	Principal Magistrate, Juvenile Justice Board, Purba Medinipur.
32.	Smt. Aliva Roy	Metropolitan Magistrate, 17 th Court, Calcutta.

The appointments are made in the interest of public service.

By order of the Governor

(Siddhartha Roy Chowdhury)

Secretary to the Government of West Bengal

No: 932/1(1)-J/JD/V/4J-02/19

Dated, Kolkata, 24th March, 2020

Copy forward for information & necessary action to the Registrar (Judicial Service) , Appellate Side, High Court, Calcutta, w.r.t Court's letter no.4633-R(JS) Dated: 07.09.2019. |

Secretary to the Government of West Bengal

Contd.....P/2

No: 932/2(60)-J/JD/V/4J-02/19

Dated, Kolkata, 24th March, 2020

Copy forward for information & necessary action to the:

1. Principal A.G (A& E) , W.B.
2. District Judge,
3. Treasury Officer,.....
4. Office of the
5. Chief Judge/ Chief Metropolitan Magistrate.....
6. Pay & Accounts Officer, Kolkata Pay & accounts Office-I/II/III.
7. O.S.D to the Hon'ble M.I.C of this Deptt.
8. Judicial Service Cell.

Joint Secretary to the Government of West Bengal

**GOVERNMENT OF WEST BENGAL
JUDICIAL DEPARTMENT
WRITERS' BUILDINGS, KOLKATA**

No: 933-J/JD/V/4J-02/19

Dated, Kolkata, the 24th March ,2020

NOTIFICATION

The Governor is pleased to appoint the following 16 (Sixteen) Officers who have also been recommended by the Hon'ble High Court, Calcutta ,selected by way of Normal Promotion,2019 from amongst eligible Judicial Officers of the West Bengal Judicial Service for promotion and appointment in the cadre of District Judge (Entry Level).

Sl. No.	Name of the Officers	Present Place of Posting
1.	Shri Duri Venkat Srinivas	Additional District & Sessions Judge, FTC-2, Jangipur, Murshidabad.
2.	Smt. Moumita Bhattacharya	Additional District & Sessions Judge, FTC, Siliguri, Darjeeling
3.	Shri Deepto Ghosh	Additional District & Sessions Judge, FTC-1,Sadar, Purba Bardhaman.
4.	Smt. Modhumita Basu	Additional District & Sessions Judge, FTC-4, Krishnagar, Nadia
5.	Smt. Sharanya Sen Prasad	Additional District & Sessions Judge, FTC-2,Asansol, Paschim Bardhaman.
6.	Shri Prasanta Mukhopadhyay	Additional District & Sessions Judge, FTC-2, Krishnagar, Nadia
7.	Shri Apurba Kumar Ghosh	Additional District & Sessions Judge, FTC-2,Tamluk, Purba Medinipur.
8.	Shri Dinanath Prasad	Additional District & Sessions Judge, FTC-1, Kandi, Murshidabad.
9.	Smt. Madhumita Roy-II	Additional District & Sessions Judge, FTC, Suri, Birbhum.
10.	Shri Rajesh Chakraborty	Additional District & Sessions Judge, FTC, Kalna, Purba Bardhaman.
11.	Smt. Asima Pal	Additional District & Sessions Judge, FTC-1, Alipore, South 24-Parganas.
12.	Shri Gopal Kishor Sinha	Additional District & Sessions Judge, FTC-5, Alipore, South 24-Parganas.
13.	Shri Binoy Kumar Pathak	Additional District & Sessions Judge, FTC-1, Islampore, Uttar Dinajpur.
14.	Shri Prodip Barman	Additional District & Sessions Judge, FTC-2, Basirhat, North 24-Parganas.
15.	Shri Sujit Kumar Jha	Additional District & Sessions Judge, FTC-3, Barasat, North 24-Parganas.
16.	Shri Subhendu Saha	Additional District & Sessions Judge, FTC-1, Chinsurah, Hooghly.

The appointments are made in the interest of public service.

By order of the Governor

(Siddnartha Roy Chowdhury)
Secretary to the Government of West Bengal

No: 933/1(1)-J/JD/V/4J-02/19

Dated, Kolkata, the 24th March , 2020

Copy forward for information & necessary action to the Registrar (Judicial Service) , Appellate Side, High Court, Calcutta, w.r.t Court's letter no.4407-R(JS) Dated: 29.08.2019.

Secretary to the Government of West Bengal

No: 933/2(27)-J/JD/V/4J-02/19

Dated, Kolkata, the 24th March , 2020

Copy forward for information & necessary action to the:

1. Principal A.G (A& E) , W.B.
2. District Judge,
3. Treasury Officer,.....
4. Office of the
5. O.S.D to the Hon'ble M.I.C of this Deptt.
6. Judicial Service Cell.
7. Guard File.

Joint Secretary to the Government of West Bengal

GOVERNMENT OF WEST BENGAL
JUDICIAL DEPARTMENT
WRITERS' BUILDINGS, KOLKATA

No: 934-J/JD/V/4J-02/19

Dated, Kolkata, the 24th. March, 2020

NOTIFICATION

In pursuance of Letter No.4460-R(JS) Dated, Calcutta the 30th August,2019 of the Hon'ble High Court Calcutta the Governor is pleased to appoint the following 21 (Twenty One) Officers amongst the eligible Judicial Officers of the West Bengal Judicial Service on promotion as Additional District & Sessions Judge, Fast Track Court in the combined cadre of Civil Judge (Senior Division) in the scale of pay of Rs. 51500-1230-58930-1380-63070/-.

Sl. No.	Name of the Officers	Present Place of Posting
1.	Shri Santosh Kumar Pathak	Administrative Officer, West Bengal Judicial Academy, Kolkata.
2.	Shri Suvadip Chowdhury	Chief Judicial Magistrate, Alipore, South 24-Parganas.
3.	Shri Ansuman Chattopadhyay	Civil Judge (Senior Division), 1 st Court, Krishnagar, Nadia.
4.	Smt. Moon Chakraborty	Civil Judge (Senior Division), 1 st Court, Berhampore, Murshidabad.
5.	Smt. Sushmita Mukerji	Additional Chief Judicial Magistrate, Kandi, Murshidabad.
6.	Smt. Anindita Ganguly	Chief Judicial Magistrate, Krishnagar, Nadia.
7.	Shri Subrata Chatterjee	Civil Judge (Senior Division), Durgapur, Paschim Bardhaman.
8.	Smt. Sanjukta Sengupta	Civil Judge (Senior Division), 1 st Additional Court, Sadar, Purba Bardhaman
9.	Smt. Sanghamitra Poddar	Judge, Bench-3, Presidency Small Causes Court, Calcutta.
10.	Shri Deb Kumar Goswami	Deputy Director (Legal) Health & Family Welfare Department, Govt. of W.B.
11.	Shri Subhajit Basu	Chief Judicial Magistrate, Howrah.
12.	Shri Rintu Sur	Chief Judicial Magistrate, Medinipur, Paschim Medinipur.
13.	Smt. Prajna Gargi Bhattacharya (Hossain)	Civil Judge (Senior Division), Bolpur, Birbhum.
14.	Shri Arijit Mukhopadhyay	Chief Judicial Magistrate, Bankura.
15.	Smt. Sarojini Ghising	Civil Judge (Senior Division), 9 th Court, Alipore, South 24-Parganas.
16.	Smt. Bipasha Mandol (Das)	Chief Judicial Magistrate, Raiganj, Uttar Dinajpur.
17.	Shri Debdeep Manna	Civil Judge (Senior Division), 2 nd Court, Howrah.
18.	Salim Ahmed Ansari	Secretary, DLSA, South 24-Parganas.
19.	Shri Surajit Seal	Judge, Bench-2, Presidency Small Causes Court, Calcutta.
20.	Shri Debanjan Ghosh	Deputy Registrar, W.B Human Rights Commission.
21.	Shri Uttam Bhattacharya	Chief Judicial Magistrate, Darjeeling.

The appointments are made in the interest of public service.

By order of the Governor

(Siddhartha Roy Chowdhury)

Secretary to the Government of West Bengal

No: 934/1(1)-J/JD/V/4J-02/19

Dated, Kolkata, the 24th. March, 2020

Copy forward for information & necessary action to the Registrar (Judicial Service) , Appellate Side, High Court, Calcutta, w.r.t Court's letter no.4460-R(JS) Dated: 30.08.2019.

Secretary to the Government of West Bengal

No: 934/2(50)-J/JD/V/4J-02/19

Dated, Kolkata, the 24th. March, 2020

Copy forward for information & necessary action to the:

1. Principal A.G (A& E) , W.B.
2. District Judge, He/ She is requested to release the officer on promotion to join his/ her new assignment. And he / she is also requested to send this department in due course a copy of charge report i.r.o the new appointment of Shri /Smt.....when he /she takes over the charge.
3. Treasury Officer,.....
4. Office of the
5. Pay & Accounts Officer, Kolkata Pay & accounts Office-I/II/III.
6. O.S.D to the Hon'ble M.I.C of this Deptt.
7. Judicial Service Cell.
8. Guard File.

Joint Secretary to the Government of West Bengal

**GOVERNMENT OF WEST BENGAL
JUDICIAL DEPARTMENT
WRITERS' BUILDINGS, KOLKATA**

No: 935 -J/JD/V/4J-02/19

Dated, Kolkata, the 24th.March,2020

NOTIFICATION

The Governor is pleased to appoint the following 04 (Four) Officers who have also been recommended further by the

Sl. No.	<u>Name of the Officers</u>	<u>Present Place of Posting</u>
1.	Shri Arun Rai	Additional District & Sessions Judge, FTC-I,Howrah.
2.	Smt. Rina Sawoo	Additional District & Sessions Judge, FTC-II,Alipurduar, Jalpaiguri.
3.	Shri Gour Sundar Banerjee	Additional District & Sessions Judge, FTC-II,Howrah.
4.	Shri Haradhan Mukhopadhyay	Additional District & Sessions Judge, FTC-II,Contai, Purba Medinipur.

Hon'ble High Court, Calcutta ,selected by way of Normal Promotion,2019 from amongst eligible Judicial Officers of the West Bengal Judicial Service for promotion and appointment in the cadre of District Judge (Entry Level).

The appointments are made in the interest of public service.

By order of the Governor

(Siddhartha Roy Chowdhury)
Secretary to the Government of West Bengal

No: 935 /1(1)-J/JD/V/4J-02/19

Dated, Kolkata, the 24th. March,2020

Copy forward for information & necessary action to the Registrar (Judicial Service) , Appellate Side, High Court, Calcutta, w.r.t Court's letter no.5755-RG Dated:19.11.2019. .

Secretary to the Government of West Bengal

No: 935/2(11)-J/JD/V/4J-02/19

Dated, Kolkata, the 24th.March, 2020

Copy forward for information & necessary action to the:

1. Principal A.G (A& E) , W.B.
2. District Judge,
3. Treasury Officer,.....
4. Office of the
5. O.S.D to the Hon'ble M.I.C of this Deptt.
6. Judicial Service Cell.
7. Guard File.

Joint Secretary to the Government of West Bengal